

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:262
ANSWERED ON:10.11.2010
COAL MAFIA
Tewari Shri Manish

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that around ten thousand small and big coal mafia are active in coal industry in the central and eastern parts of the country;
- (b) if so, the details thereof, State-wise; and
- (c) the annual loss of revenue being incurred by the Government as a result of the activities of these coal mafia?

Answer

THE MINISTER OF STATE FOR COAL (I/O IN THE MINISTRY OF COAL AND MINISTER OF STATE (I/C) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKSH JAISWAL)

(a) to (c): Mafia activities involve law and order issues which are the concern of the State Governments. There is no report received from the State Governments on mafia activities in the coal industry. However, at times, it is experienced that during the process of tendering for procurement of services such as transport of coal / over burden removal and other works which are done through contractors, adequate response from prospective bidders is not received, probably out of fear of some people or groups of people. As such, re-tendering in some of the cases have had to be resorted to.

It has also been experienced that after the award of the contract, the new contractors in some of the coalfields are not able to complete the work and sometimes leave the works half done probably due to fear of some people or groups of people.

In view of the above the loss to the Government can not be assessed.